

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/150/2016
NAME OF THE PETITIONER(S) : Madhu Dadha & 2 others
NAME OF THE RESPONDENT(S) : M/s Dadha Securilockers Private Limited & 4 others
UNDER SECTION : 397/398, 237, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. G. Genghna Kumar	Counsel for petitioner	
---------------------	------------------------	--

ORDER

Counsel for petitioner present and filed written submissions. As seen the order dated 3.1.2017, the respondents has already been set ex parte. Order is reserved.

(K. Anantha Padmanabha Swamy)
Member (Judicial)